# NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
## COURT III

5. I.A. 5048/2023
IN
C.P.(IB)-618(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **06.11.2023**

NAME OF THE PARTIES: Fine Jewellery Ltd.

V/s.

Nascent Jewellery Ltd.

SECTION 9 OF IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

None appeared for the parties.

List this matter on **14.12.2023.**

Sd/ -
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//